

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2977  
ANSWERED ON:13.12.2006  
BAN ON SOFT DRINKS  
Saradgi Shri Iqbal Ahmed

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) Whether the US has sought a level playing field for Coke and Pepsi whose sales have been banned completely in many parts of the country ;
- (b) If so, whether the WHO has also objected to the campaign against Coca Cola ;
- (c) Whether Pepsi has not undergone a fertilizer test ;
- (d) if so, the reasons therefor;
- (e) Whether Coca Cola India has issued advertisements to counter the charges levelled by the CSE ;
- (f) If so, whether the Government has constituted an enquiry committee to go into the whole issue ;
- (g) If so, the details thereof; and
- (h) The time by which a final decision is likely to be taken to remove the controversy over the issue ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

- (a)to(h) The information is being collected and will be laid on the table of the House.